

OFFICE OF THE DISTRICT JUDGE, BOUDH.

Order No. 13 Dated this the 19th day of June 2020.

Sub : Appointment of Junior Clerk-Cum-Copyist.

(One post each of Junior Clerk -cum- Copyist under UR-Male and UR-Female category are lying vacant on account of resignation of one male candidate of un reserved category on the date of his joining so also not joining of one female candidate of un reserved category in the final selection list of candidates in order of merit in the recruitment examination, 2018, the next following candidates of that category are appointed for the post of Junior Clerk-Cum-Copyist as per the following order.)

|| ORDER ||

01. Sri Satyabrata Tripathy, S/o:- Kishore Chandra Tripathy, at/Po- Nalaghat, PS- Adava, Dist- Gajapati Pin- 761217 is temporarily appointed in the Cadre of Group-C on Probation for a period of two years in the scale of pay Rs. 19,900 - Rs. 63,200/- (Level 4 of the Pay matrix as per O.R.S.P Rules,2017) with usual D.A. and allowances as admissible from time to time and posted as Junior Clerk in the Court of Senior Civil Judge, Boudh against the post lying vacant.

02. Ms. Shashwatee Soumya Mahapatra, D/o:- Rajgopal Mahapatra, at-Bagicha Sahi, Near Chandrachuda Temple, Boudh Po/PS/Dist- Boudh is temporarily appointed in the Cadre of Group-C on Probation for a period of two years in the scale of pay Rs. 19,900 - Rs. 63,200/- (Level 4 of the Pay matrix as per O.R.S.P Rules,2017) with usual D.A. and allowances as admissible from time to time and posted as copyist in the Court of District Judge, Boudh against the post lying vacant.

A. The services of the newly appointed candidates vide serial No. 1 & 2 are purely temporary and subject to result of W.P (C) No. 1273 of 2014 pending in the Hon'ble High Court of Orissa. Their services can be terminated at any time without assigning any reason thereof.

B. The appointments are on probation for a period of 2(two) years from the date of their appointment as per rule-8 of Orissa District & Subordinate Courts non-

judicial Staff Services(Method of Recruitment and Conditions of Services) Rules, 2008.

The newly appointed candidates are directed to join in the new assignment on **03.07.2020 forenoon** positively failing which their appointment mentioned above shall stands cancelled automatically.

C. They are directed further to produce their original certificates relating to educational qualifications, computer education along with the following documents in original at the time of joining.

01. Attestation Forms duly filled in duplicate.
02. Medical Fitness Certificate from a Medical Officer of a Govt. Hospital not below the rank of Asst. Surgeon.
03. Two Conduct Certificate from two different Gazetted Officers.
04. Declarations of not having more than one spouse living, if married.
05. An undertaking that he/she has not been dismissed from any Govt. Service prior to joining in this department.
06. Oath of allegiance to the Government service in shape of an affidavit.

Sd/-
District Judge,
BOUDH.

Memo No. 4052⁽⁷⁾ /Date 19.06.2020

Copy forwarded to:

1. The C.J.M., Boudh
2. The Senior Civil Judge, Boudh
3. The Registrar, Civil Courts, Boudh.
4. The J.I.C. of Accounts, District Court, Boudh.
For information and necessary action.
5. The System Officer, District Court, Boudh for information with a direction to upload the appointment order in the website of District Court, Boudh for information and necessary action.
6. Person Concerned through registered post with A.D. for information and necessary action.

9/19/6/2020
Registrar,
Civil Courts, Boudh.